

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 2493
TO BE ANSWERED ON 31st JULY, 2017

Pending amount under RUSA

2493. SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry is providing Central share funds for the centrally funded scheme in Rashtriya Uchchar Shiksha Abhiyan (RUSA);
- (b) if so, the details thereof and the Central share of funds approved and released by the Ministry for the State of Odisha so far and the total amount still pending in different heads; and
- (c) the time by which the pending Central share is likely to be released?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (c) : Under the Centrally Sponsored Scheme of Rashtriya Uchchar Shiksha Abhiyan (RUSA), the Central Government provides funds in the ratio 60:40 to the States, 90:10 to North-Eastern Region (NER), Himachal Pradesh, Jammu & Kashmir and Uttarakhand and 100% to Union Territories.

The Central Share is provided in instalments to the States/UTs. The first instalment is released after compliance of conditions, if any, as approved by the Project Approval Board (PAB) of RUSA. The subsequent releases to States/UTs are subject to submission of Utilisation Certificate of more than 75% utilisation of the previous instalment. Further, the final instalment is released only after the concerned State/UT submits the Utilisation Certificate for the previous instalments released together with physical inspection report of institutions funded under RUSA.

The details of the Central Share approved and released under various components to the State of Odisha are **annexed**.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2493 dated 31.07.2017 asked by Shri Nagendra Kumar Pradhan, Hon'ble MP regarding Pending amount under RUSA

Details of Central Share approved and released to the State of Odisha

(Amount in Rs. Crores)

S.No	Name of the Component and No. of Physical Units Sanctioned	Central share approved (60%)	Central Share released
1.	Preparatory Grants	-	2.6
2.	MMER Grants	-	0.338
3.	Creation of University by Upgradation of Autonomous College to University (2)	66	16.5
4.	Cluster University (1)	33	-
5.	Model Degree Colleges (8)	57.6	41.7
6.	Infrastructure Grants to Universities (9)	108	71.125
7.	Infrastructure Grants to Colleges (115)	138	75.7625
8.	Upgradation of Existing Colleges to MDCs (3)	7.2	2.9
9.	Equity Initiatives (5)	3	1.5
	Total	412.8	212.4255
